

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/119(KB)2023
IA(I.B.C)/462(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SEIMIENS FINANCIAL SERVICES PRIVATE LIMITED VS MANISH LAKHOTIA
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. Tannya Baranwal, Adv.] For the Financial Creditor
Ms. Ankita Sengupta, Adv.]

Mr. Sushanta Kr. Choudhury, RP in person

Mr. Anubhav Singha, Adv.] For the Personal Guarantor
Mr. Radheyshyam Tiwari, Adv.]

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **12.08.2024**.

**Satyajit Roy
(Court Officer)**